

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. C.P. (IB)/370(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - Mahipal Enterprises
V/s
Jayesh Madanlal Bhandari

Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)/370(MB)2024: -

Presence: -

Adv. Prakhar Tandon Financial Creditor (through VC).

Adv. Ayush Kothari a/w adv. Chinmay Bhojane Bharat Co-operative Bank.

List this matter on **27.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)